

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA No.345/98

Date of order: 23.10.1998

A.C.Chaubey S/o late Shri P.L.Chaubey, aged around 45 years, resident of 67/169, Pratap Nagar, Sanganer, Jaipur, presently posted as Conservator of Forest, Aravali Aforestation Project, Jaipur.

.. Applicant

Versus

1. Union of India through Secretary, Ministry of Environment & Forest, C.G.O.Complex, Lodi Road, New Delhi.
2. State of Rajasthan through Secretary, Department of Personnel, Government of Rajasthan, Jaipur.
3. Shri Anil Kumar Goyal, Conservator of Forest, Ajmer.

.. Respondents

Mr. R.M.S.Panwar, counsel for the applicant

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CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman

ORDER

Per Hon'ble Mr. Gopal Krishna, Vice Chairman

Applicant, A.C.Chaubey, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, assailing his transfer from Jaipur to Jodhpur as Conservator of Forest.

2. Heard the learned counsel for the applicant
3. It has been stated by the learned counsel for the applicant that the transfer order in question has been cancelled by the competent authority. He, therefore, prays for permission to withdraw this application. Permission to withdraw this application is granted. Application is dismissed as withdrawn.

Gopal Krishna
(Gopal Krishna)

Vice Chairman